GOVERNMENT OF INDIA LAW AND JUSTICE LOK SABHA

UNSTARRED QUESTION NO:5149 ANSWERED ON:25.04.2003 FOREIGN NATIONALS IN VOTERS LISTS RAVINDRA KUMAR PANDEY

Will the Minister of LAW AND JUSTICE be pleased to state:

to the reply given to USQ No. 4675 dated 19.12.2000 and state:

(a) the number of foreign nationals enrolled in the voters lists of Delhi; and

(b) the action taken so far to remove their names?

Answer

MINISTER OF LAW & JUSTICE AND COMMERCE & INDUSTRY (SHRI ARUN JAITLEY)

(a) & (b) The requisite information is being collected and will be laid on the Table of the House.